Annexure 8

Name of the Corporate Debtor: Blu-Smart Mobility Limited Date of commencement of CIRP: 28-07-2025

List of Creditors as on: 22-08-2025

List of operational creditors (Other than Workmen and Employees and Government Dues)

											Amount of any			(Amount in ₹)
Sl.					Details of claim admitted Amoun							Amount of	Amount of claim under	Remarks, if any
No.		Date of	Amount claimed	Amount of claim	Nature of claim	Amount covered	Amount	Whether	% of voting	contingen	mutual dues,	claim not	verification	
		receipt		admitted		by security	covered by	related	share in CoC,	t claim	that may be	admitted		
						interest	guarantee	party?	if applicable		setoff			
١.					Operational									Claim is
1	Raashi Utility Contractors Pvt. Ltd.	01-08-2025	1,656,918.00	-	Creditor for	-	-	No	-	-	-	-	1,656,918.00	currently under
					Goods/Services		-							verification.
	Church and Tanana	04 00 0005	4 550 400 00		Operational			NI-					4 550 400 00	Claim is
2	Shubham Tomar	01-08-2025	1,550,139.00	-	Creditor for	-	-	No	-	-	-	-	1,550,139.00	currently under
					Goods/Services Operational									verification. Claim is
3	Fiveforce Security Solutions Pvt Ltd	04-08-2025	2,336,170.23	_	Creditor for	_	_	No	_		_	_	2,336,170.23	currently under
3	riveronce decurity dotations rivi Eta	04-00-2023	2,330,170.23	_	Goods/Services	_	_	140		_	_	_	2,000,170.20	verification.
-					Operational									Claim is
4	Manjap Food Works Pvt. Ltd	06-08-2025	1,439,861.00	_	Creditor for	_	_	No	_	_	_	_	1,439,861.00	currently under
1	r langup r coa rronto r va zaa	00 00 2020	1,100,001100		Goods/Services								1,100,001100	verification.
					Operational									Claim is
5	Sukhpal Singh, Dharampal & Deepak	06-08-2025	8,986,507.00	-	Creditor for	_	_	No	_	_	_	_	8,986,507.00	currently under
-	Kataria		2,222,221		Goods/Services								-,,	verification.
					Operational									Claim is
6	Gdx Security Solutions India Private	08-08-2025	5,864,875.00	_	Creditor for	_	_	No	_	_	-	_	5,864,875.00	currently under
	Limited		.,,.		Goods/Services								.,,.	verification.
					Operational									Claim is
7	Nips Services Private Limited	08-08-2025	4,400,230.76	-	Creditor for	-	-	No	-	-	-	-	4,400,230.76	currently under
	·				Goods/Services									verification.
					Operational									Claim is
8	Profitplus Infra Pvt Ltd	08-08-2025	53,482,745.78	-	Creditor for	-	-	No	-	-	-	-	53,482,745.78	currently under
					Goods/Services									verification.
					Operational									Claim is
9	Vara Green Energy Pvt. Ltd	08-08-2025	147,126,935.00	-	Creditor for	-	-	No	-	-	-	-	147,126,935.00	currently under
					Goods/Services									verification.
	Mispras Furnishings Pvt. Ltd (Brand				Operational									Claim is
10	Name – Urban Vault)	09-08-2025	36,971,820.00	-	Creditor for	-	-	No	-	-	-	-	36,971,820.00	currently under
	Ivanie – Orban vautt)				Goods/Services									verification.
					Operational									Claim is
11	Anirudh Arun	11-08-2025	26,000.00	-	Creditor for	-	-	No	-	-	-	-	26,000.00	currently under
					Goods/Services									verification.
					Operational									Claim is
12	Awani Enterprises	11-08-2025	59,472.00	-	Creditor for	-	-	No	-	-	-	-	59,472.00	currently under
					Goods/Services									verification.
					Operational									Claim is
13	Ciel Hr Services Ltd	11-08-2025	11,443,303.00	-	Creditor for	-	-	No	-	-	-	-	11,443,303.00	currently under
					Goods/Services									verification.
۱.,	Indian Renewable Energy	44 00 005-	450 000 055 55		Operational		1	l					450 000 000 0	Claim is
14	Development Agency Limited	11-08-2025	159,200,000.00	-	Creditor for	-	-	No	-	-	-	-	159,200,000.00	currently under
					Goods/Services		-							verification. Claim is
1	Drothyusha Datan Lalla	11 00 2025	1 501 545 00		Operational		1	No				1	1 501 545 00	
15	Prathyusha Ratan Lella	11-08-2025	1,591,545.20	-	Creditor for	-	_	No	-	_	-	_	1,591,545.20	currently under
					Goods/Services Operational		+	1						verification. Claim is
16	Sandeep Yadav	11-08-2025	300 000 00		Creditor for		1	No					300,000.00	
10	Sanucep tadav	11-00-2025	300,000.00	-	Goods/Services	_	_	INU	_	_	-	_	300,000.00	currently under verification.
Ь					GUUUS/SETVICES	L	1	1	1	I		1	1	verincation.

Annexure 8

Name of the Corporate Debtor: Blu-Smart Mobility Limited Date of commencement of CIRP: 28-07-2025

List of Creditors as on: 22-08-2025

List of operational creditors (Other than Workmen and Employees and Government Dues)

														(Amount in ₹)
Sl.				Details of claim admitted Am							Amount of any	Amount of	Amount of claim under	Remarks, if any
No.		Date of	Amount claimed	Amount of claim	Nature of claim	Amount covered	Amount	Whether	% of voting	contingen	mutual dues,	claim not	verification	
		receipt		admitted		by security	covered by	related	share in CoC,	t claim	that may be	admitted		
						interest	guarantee	party?	if applicable		setoff			
					Operational									Claim is
17	Shalikram Goswami	11-08-2025	524,114.00	-	Creditor for	-	-	No	-	-	-	-	524,114.00	currently under
			•		Goods/Services								•	verification.
					Operational									Claim is
18	Swash Tech Solutions Private	11-08-2025	8,464,437.00	-	Creditor for	-	-	No	-	-	-	-	8,464,437.00	currently under
	Limited ("Officebanao")				Goods/Services									verification.
					Operational									Claim is
19	Tapesh Sharma	11-08-2025	310,127.00	-	Creditor for	-	-	No	-	-	-	-	310,127.00	currently under
					Goods/Services									verification.
					Operational									Claim is
20	VR Bakehouse	11-08-2025	1,160,547.00	-	Creditor for	-	-	No	-	-	-	-	1,160,547.00	currently under
					Goods/Services									verification.
21	Ocus Skyscrapers Realty Private	13-08-2025	4,370,508.00	-	Operational	-	-	No	-	-		-	4,370,508.00	Claim is
					Operational									Claim is
22	Ishan Netsol Private Limited	13-08-2025	113,328.00	-	Creditor for	-	-	No	-	-	-	-	113,328.00	currently under
					Goods/Services									verification.
	Tata Capital Limited (Transferee of				Operational									Claim is
23	Tata Capital Financial Services	13-08-2025	48,633,462.00	-	Creditor for	-	-	No	-	-	-	-	48,633,462.00	currently under
	Limited)				Goods/Services									verification.
٠.					Operational									Claim is
24	Mehta Urvi Bharatbhai	13-08-2025	46,694.00	-	Creditor for	-	-	No	-	-	-	-	46,694.00	currently under
					Goods/Services		-					-		verification. Claim is
0.5	0 0	44.00.0005	00 740 044 00		Operational								00 740 044 00	
25	Sharify Services Private Limited	14-08-2025	20,713,341.00	-	Creditor for	-	-	No	-	-	-	-	20,713,341.00	currently under
					Goods/Services Operational		-		1			-		verification. Claim is
26	Vimalkumar Sri Srimal	14-08-2025	17,500,000.00		Creditor for			No					17,500,000.00	currently under
20	Villatkullai Sii Siiliat	14-06-2025	17,500,000.00	-	Goods/Services	-	_	INU	-	-	-	_	17,500,000.00	verification.
					Operational									Claim is
27	Truepearl Limited	18-08-2025	57,929,250.00		Creditor for			No	_	_	_	_	57,929,250.00	currently under
	Truopourt Elimitou	10 00 2020	07,020,200.00		Goods/Services			110					07,020,200.00	verification.
					Operational							1		Claim is
28	Kia Ora Ventures Private Limited	18-08-2025	10,239,780.00	-	Creditor for	_	_	No	_	_	_	_	10,239,780.00	currently under
			,,		Goods/Services								,=,	verification.
					Operational									Claim is
29	Kia Ora Ventures Private Limited	18-08-2025	775,598.00	-	Creditor for	-	-	No	-	-	-	-	775,598.00	currently under
					Goods/Services								•	verification.
					Operational									Claim is
30	Shamim Zehra	18-08-2025	112,689.00	-	Creditor for	-	-	No	-	-	-	-	112,689.00	currently under
					Goods/Services									verification.
					Operational									Claim is
31	Akshay Duggal	18-08-2025	5,703,850.00	-	Creditor for	-	-	No	-	-	-	-	5,703,850.00	currently under
					Goods/Services									verification.
					Operational									Claim is
32	Tarun Sainani	19-08-2025	1,053,500.00	-	Creditor for	-	-	No	-	-	-	-	1,053,500.00	currently under
		1			Goods/Services	ļ	1		ļ			1		verification.
1	Maa narmada tour and travels				Operational	1	1							Claim is
33	narmadapuram	20-08-2025	302,623.00	-	Creditor for	-	-	No	-	-	-	-	302,623.00	currently under
	naaaaparam				Goods/Services									verification.
l		1			Operational	1	1							Claim is
34	Axis Trustee Services Limited	22-08-2025	8,655.99	-	Creditor for	-	-	No	-	-	-	-	8,655.99	currently under
<u> </u>		1			Goods/Services		1					1		verification.
	Total		614,399,025.96	-	1	-	-	l		-	-	-	614,399,025.96	

Annexure 8

Name of the Corporate Debtor: Blu-Smart Mobility Limited Date of commencement of CIRP: 28-07-2025

List of Creditors as on: 22-08-2025

List of operational creditors (Other than Workmen and Employees and Government Dues)

L															(Amount in ₹)
ſ	SI.	Name of creditor	Details o	of claim received	Details of claim admitted						Amount of	Amount of any	Amount of	Amount of claim under	Remarks, if any
	No.		Date of	Amount claimed	Amount of claim	Nature of claim	Amount covered	Amount	Whether	% of voting	contingen	mutual dues,	claim not	verification	
			receipt		admitted		by security	covered by	related	share in CoC,	t claim	that may be	admitted		
							interest	guarantee	party?	if applicable		setoff			
Ļ													<u> </u>		

- 1. In pursuance of Section 15(1)(c), Regulations 6(2)(c) and 12(1), regulations 12(2) and regulation 13 of CIRP Regulations, 2016, the claimants can submit their claims within 14 days of commencement of CIRP, upto 90th days of commencement of CIRP and also till up to seven days before the date of meeting of creditors for voting on the resolution plan or the initiation of liquidation, as the case may be, respectively.
- 2. The Resolution Professional and his team is diligently verifying the claims on a daily basis as per regulation 13 and 14 of CIRP Regulations, 2016. However, certain claims have been provisionally admitted based on the records submitted by the claimants. These claims remain subject to further verification upon receipt of the complete books of accounts and records maintained by the Corporate Debtor.
- 3. It is important to note that the submission and verification of claims is an ongoing process. Given the significant volume of emails and documents pertaining to the claims filed against the Corporate Debtor, there might be some delays in the collation and review of claims. This is a procedural aspect that will be addressed in due course of time.
- 4. The Resolution Professional assures all stakeholders that the claims are being continuously verified, and the updated list of claims will be uploaded frequently to maintain transparency and compliance with the regulatory requirements.
- 5. It is further requested that if any creditors who don't find their names in the present list, may further send a reminder email at the process email id (cirp.blusmart@npvinsolvency.in), to follow-up on their claim for quick actions.